

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 22<sup>nd</sup> September, 2016  
TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

| <b>S.No</b>                        | <b>Case No</b>  | <b>Parties</b>  | <b>Counsel for parties</b>            | <b>Remarks</b> |
|------------------------------------|---|---|---------------------------------------|----------------|
| <b>FOR COMPLETION OF PLEADINGS</b> |   |   |                                       |                |
| 1.                                 | Original Application No. 125/2016(CZ)                 | Medha Patkar<br>Vs.<br>State of Madhya Pradesh & 3 Ors. | Ms. Medha Patkar, applicant in person |                |
| 2.                                 | Original Application No. 127/2016(CZ) (M.A.No.863/16) | P.C.Sharma<br>Vs.<br>State of M.P. & 3 Ors.             | Mr. Shrey Raj Saxena, Adv.            |                |

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